

# **THE HIGH COURT OF MEGHALAYA SHILLONG**

**No.HCM.II/67/2022-Rect/3445**

**Dated the 6<sup>th</sup> November, 2023**

## **NOTIFICATION**

### **RESULT OF THE PERSONAL INTERVIEW FOR THE POST OF JUNIOR ADMINISTRATIVE ASSISTANT**

On the basis of the Personal Interview and Selection Process for the post of Junior Administrative Assistant in the High Court of Meghalaya, the following candidates have been selected:

#### **Selected Candidates**

<b>Sl. No.</b>	<b>Roll No.</b>	<b>Name of Candidates</b>
1.	1121	Shri. Govinstar Lyngdoh Nongbri (UR)
2.	1834	Smti. Monica Shallam (KJ)
3.	2762	Shri. Wallamsuk S. Laloo (KJ)
4.	0878	Shri. Donboklang Thongny (KJ)

#### **The following candidates are kept in the waiting lists:**

<b>Sl. No.</b>	<b>Roll No.</b>	<b>Name of Candidates</b>
1.	1642	Smti. Lorraine Collins Marbaniang
2.	1840	Shri. Moon Moon John Pyngrope
3.	2828	Shri. Werlan Kharsati
4.	1471	Shri. Khrawkumar Sohkhlet

The selected candidates shall report to the office of the Registrar General, High Court of Meghalaya, on or before the 1<sup>st</sup> December, 2023 at 10:30 A.M. Their joining will be subjected to medical and police verification reports.

In case, the selected candidates fails to report by the given date, appointment will be offered to the candidates on the waiting list.

The appointment shall be initially on a probation period of 1 (one) year.

By Order,

*Sd/-*

**REGISTRAR GENERAL**

**Memo No.HCM.II/67/2022-Rect/3445 Dated 6<sup>th</sup> November, 2023**

Copy to:

1. *The Registrar-cum-PPS to Hon'ble the Chief Justice (Acting), High Court of Meghalaya, Shillong, for favour of His Lordship's kind information.*
2. *The Private Secretary to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong, for his Lordship's kind information.*
3. *The Private Secretary to Hon'ble Mr. B. Bhattacharjee, Addl. Judge, High Court of Meghalaya, Shillong, for his Lordship's kind information.*
4. *The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.*
5. *The Assistant Registrar, Establishment Section, High Court of Meghalaya, for information and necessary action.*
6. *The Accountant-cum-Cashier, High Court of Meghalaya, Shillong.*
7. *All concerned selected candidates.*
8. *Notice Board.*
9. *Office file.*

*[Signature]*

**REGISTRAR GENERAL**